

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:998
ANSWERED ON:19.07.2002
EXCISE DUTY EVASION BY SUGAR INDUSTRY
NARESH KUMAR PUGLIA

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government have received reports about major evasion of excise duty by various cooperative sugar mills in Maharashtra, allegedly by diverting sugar meant for export into domestic market;
- (b) if so, the details thereof;
- (c) whether the Government have taken any action for getting the matter investigated by the Department of Revenue Intelligence and the Reserve Bank of India;
- (d) if so, the details thereof; and
- (e) the action taken so far or proposed to be taken against the defaulters?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) and (b): Yes, Sir. The details are as follows:

No. of Sugar Mills in Rs. Lakh)	Duty amount involved (in Rs. Lakh)	Duty amount realized
21	861.43	331.83

(c), (d) and (e): Evasion of central excise duty in all these cases is being investigated by the central excise authorities. Action has been initiated to recover the duty and penalise all concerned